

FORM A
PUBLIC ANNOUNCEMENT
*(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

**FOR THE ATTENTION OF THE CREDITORS OF
J MODI VENTURE PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	J Modi Venture Private Limited
2. Date of incorporation of corporate debtor	22 November 2011
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies - Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900MH2011PTC224264
5. Address of the registered office and principal office (if any) of corporate debtor	201, C Wing, Building No-2, Opposite Eskay Resort, Amazon Park, New Link Road, Mandapeshwar, Borivli West Mumbai - 400103 Maharashtra
6. Insolvency commencement date in respect of corporate debtor	05th March, 2026
7. Estimated date of closure of insolvency resolution process	01st September, 2026 (180 days from the CIRP Commencement Date i.e. 05th March, 2026)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Manish Lalji Dawda IBBI/IPA-001/IP-P02506/2021-2022/13797
9. Address and e-mail of the interim resolution professional, as registered with the Board	205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016 Reg. Email ID with IBBI: ip.dawdamanish@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016 Process Email ID: cirp.jmodi@gmail.com
11. Last date for submission of claims	19th March, 2026 (14 days from the CIRP Commencement date i.e. 05th March, 2026)
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link : www.ibbi.gov.in/home/downloads (b) Correspondence Email id : cirp.jmodi@gmail.com

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the J Modi Venture Private Limited on 05th March, 2026.

The creditors of J Modi Venture Private Limited, are hereby called upon to submit their claims with proof on or before 19th March, 2026 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Place: Mumbai
Date: 07.03.2026

Sd/-
Manish Lalji Dawda
Interim Resolution Professional
J Modi Venture Private Limited
IBBI/IPA-001/IP-P-02506/2021-2022/13797
AFA No. AA1/13797/02/300626/108270 Valid upto 30/06/2026
Reg. Address with IBBI: 205-A, 2nd Floor, Plot No 408, Hiren Light Industrial Estate, Bhagoji Keer Marg, Near Paradise Cinema, Mahim, Mumbai City, Maharashtra, 400016
Reg. Email ID with IBBI: ip.dawdamanish@gmail.com
Project specific email ID for correspondence: cirp.jmodi@gmail.com

